

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.16216 of 2019

***Odisha State Legal Services
Authority***

....

Petitioner

*Mr. Gautam Mishra, Sr. Advocate
Amicus Curiae*

-versus-

State of Orissa and Others

....

Opposite Parties

*Mr. P.K. Muduli,
Additional Govt. Advocate*

**CORAM:
THE CHIEF JUSTICE
JUSTICE A.K.MOHAPATRA**

**ORDER
08.11.2021**

Order No.

13. 1. Counter Affidavit on behalf of opposite party nos.1 to 4 has not been filed.
2. Final opportunity is granted to learned counsel for the opposite party nos.1 to 4 to file counter affidavit. Rejoinder, if any, shall be filed in the meantime.
3. List on 13.01.2022.

(Dr. S. Muralidhar)
Chief Justice

(A.K. Mohapatra)
Judge